## Annexure - 3 Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 02-08-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Details of claim admitted Details of claim received Amount of Amount of Whether % voting mutual Name of creditor Identification No. Amount of claim not admitted claim under Remarks, if any Sl. No. Nature of Amount covered by Amount covered by contingent Date of receipt Amount claimed Amount of claim admitted related share in dues, that claim verification claim security interest guarantee party? CoC may be set-Indian Overseas Bank 14/03/22 1,536,547,648 1,536,547,648 Secured 1,536,547,648 No 9.08 Nil Nil 0 Nil Phoenix ARC Private Limited 16/03/22 19,075,315 Secured 19,075,315 Nil No Nil Nil Nil IFCI Limited 14/03/22 939,703,458 939,703,458 Secured 939,703,458 Nil No Nil Edelweiss Asset The amount of Rs. 9.5 Crores (approx) is not admitted Reconstruction Company 14/03/22 14,520,022,211 14,424,935,864 Secured 14,424,935,864 Nil No 85.26 Nil Nil 95,086,347 Nil as the interest calculation was done incorrecttly and th same is intimated to the respective Financial Creditor. Power Finance Corporation Claims are rejected by the RP in accordance to 10/06/22 613,916,862 613916862 Nil Secured Nil No Nil Nil Limited Regulation 12(2) of IBBI (IRPCP) Regulations, 2016. Amount paid towards Corporate Guarantee issued by EDL to Edelweiss Asset Reconstruction Company Limited 1,967,053,747 1,411,686,146 555,367,601 Nil as part of Resolution Plan of EDL approved by Hon'ble Empee Distilleries Limited 21/05/22 1,411,686,146 Secured Nil Yes Nil Nil AA. Assignment in favour of EDL not available hence only principal amount is admitted. 19,596,319,241 18,331,948,431 18,331,948,431 100.00 1,264,370,810 Total

Note: Claim accepted subject to reconciliation with complete/correct books of accounts/ records yet to be provided by Corporate Debtor to RP

(Amount in ₹)